

Middle Income Group Housing Scheme, Orissa

597. Shri Chintamani Panigrahi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any fund has been released to the Orissa Government in 1959-60 for implementing the Middle Income Group Housing Scheme; and

(b) if so, what progress has been achieved so far under the Scheme in Orissa?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The Life Insurance Corporation of India have been authorised to release funds to the extent of Rs. 15 lakhs to the Government of Orissa, for the year 1959-60 under the Middle Income Group Housing Scheme.

(b) The State Government place the funds under this Scheme at the disposal of the Orissa State Co-operative Housing Corporation and some Collectors of the Districts for disbursement as loans to Co-operatives and to individuals. Information has not been received from the State Government showing the amounts that have been disbursed as loans so far.

Coir Industry in Orissa

598. Shri Chintamani Panigrahi: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 2220 on the 5th May, 1959 and state:

(a) whether the two training-cum-production centres for the development of coir industry in Orissa have been started by now; and

(b) if so, the location of these two centres?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Technical approval to the Orissa Government's scheme for establishment of

two training-cum-production centres for development of coir industry was accorded in April, 1959. The State Government have stated that they could not start these centres so far because their locations had not been finalised. They have now reported that they have decided to locate one of the centres at Sakthigopal in Puri Distt., and other at Krushnagar in Balasore District.

State Trading Corporation

599. Shri Bangshi Thakur: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any organisation or any authority in Tripura which is acting under the direction of the State Trading Corporation; and

(b) if so, the nature of the progress of work done by the same so far?

The Minister of Commerce (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

School in Defence Colony, Delhi

**600. { Dr. Ram Subhag Singh:
Shri S. A. Mehdi:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that the school built by the Ministry of Rehabilitation in Defence Colony, Delhi was handed over to a private party to run it as a public school; and

(b) the reasons for not handling it over to the Delhi Municipal Corporation by Government?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The school building in Defence colony has been given on long lease to the management of Lady Irwin School, an institute of repute for opening a Girl's School for which there was a great need in the locality. Delhi Municipal Corporation never approached the Ministry in the matter.